

SHRI B. K. DASCHOWDHURY I
introduce the Bill.

Bill further to amend the Constitution
of India "

The motion was adopted

14.35 hrs

CONSTITUTION (AMENDMENT)
BILL †

(Insertion of new article 339A)

SHRI S. M. SIDDAYYA (Chamarajana-
gar) I beg to move for leave to introduce
a Bill further to amend the Constitution
of India

MR. DEPUTY SPEAKER The ques-
tion is .

"That leave be granted to introduce a
Bill further to amend the Constitution
of India."

The motion was adopted

SHRI S. M. SIDDAYYA I introduce
the Bill

CONSTITUTION (AMENDMENT)
BILL †

(Amendment of articles 15, 16 etc)

SHRI S. M. SIDDAYYA (Chamarajana-
gar) I beg to move for leave to
introduce a Bill further to amend the
Constitution of India

MR. DEPUTY SPEAKER The ques-
tion is

"That leave be granted to introduce a

SHRI S. M. SIDDAYYA I introduce
the Bill.

PREVENTION OF CONVERSION
BILL †

श्री जगन्नाथ राव जोशी (वाजापुर) मैं
प्रस्ताव करता हूँ

"कि प्रवचनको के धर्म परिवर्तन को निर्बन्धित
करने वाले विधेयक को पुरस्थापित करने की
अनुमति दी जाए ।

MR. DEPUTY-SPEAKER The ques-
tion is

"That leave be granted to introduce a
Bill to restrict the conversion of reli-
gion of minors "

The motion was adopted

श्री जगन्नाथ राव जोशी मैं विधेयक पुर -
स्थापित करता हूँ ।

HINDU SUCCESSION (AMEND-
MENT) BILL*

(Insertion of new section 24 1)

श्री जगन्नाथ राव जोशी (वाजापुर) मैं
प्रस्ताव करता हूँ :

' कि हिन्दू उत्तराधिकार अधिनियम, 1956
का धीरे धीरे संशोधन करने वाले विधेयक को
पुरस्थापित करने की अनुमति दी जाए ।